

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SOUTH ZONAL BENCH
CHENNAI**

Appeal No.C/43/2012

[Arising out of Order-in-Original No.265/2006 dt. 14.12.2006 passed by Commissioner of Customs, Tuticorin]

A.B. International

Appellant

Versus

Commissioner of Customs,
Tuticorin

Respondent

Appearance :

None

For the Appellant

Shri K. Veerabhadra Reddy, JC (AR)

For the Respondent

CORAM :

Hon'ble Ms. Sulekha Beevi C.S. Member (Judicial)

Hon'ble Shri Madhu Mohan Damodhar, Member (Technical)

Date of hearing / decision : 18.04.2018

FINAL ORDER No. 41169 / 2018

Per Bench

None appeared for the appellant. Neither is there any application for adjournment. On perusal of records, we find that the appellant is continuously absent in spite of repeated notice of hearing issued to them. It seems that appellant is not interested in pursuing the appeal. Hence the appeal is dismissed for non-appearance.

(dictated and pronounced in court)

**(Madhu Mohan Damodhar)
Member (Technical)**

**(Sulekha Beevi C.S)
Member (Judicial)**

gs

